## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/235/2016

NAME OF THE PETITIONER(S)

: R. Ramesh

NAME OF THE RESPONDENT(S)

: Devi Polymers Private Limited & 10 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Venkatavaraclan Chandramouli Probhakar Counsel for Respondents 1-6 & 8-11

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2). Mr. Shankamarayan for Pourti Mohan

Council Jan Pelhoner

## ORDER

Counsels for both the parties are present. Counsel for R1 to R6 and R8 to R11 present and filed a memo giving proposal for settlement; the copy of the same is given to the other side. Counsel for the Petitioner prayed for time to seek instructions from his client on the memo filed by the Respondent. At request, time is enlarged. Put up on 27.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk